

(16)

CENTRAL ADMINISTRATIVE TRIBUNAL
Principal Bench

R.A. No. 6 of 1997
in
O.A. No. 805 of 1996
New Delhi, dated this the 9th January, 1997

HON'BLE MR. S.R. ADIGE, MEMBER (A)
HON'BLE DR. A. VEDAVALLI, MEMBER (J)

Dr. S.L. Misra,
Psychologist (SSO-II),
Army Hospital,
Delhi Cantt.
New Delhi-110010.

R/o C4E/118/Pocket-8,
Janakpuri,
New Delhi-110058.

REVIEW
APPLICANT

(In person)

VERSUS

Union of India through
the Secretary,
Ministry of Defence,
South Block,
New Delhi-110011.

... RESPONDENTS

ORDER (By Circulation)

BY HON'BLE MR. S.R. ADIGE, MEMBER (A)

Perused the R.A.

2. The grounds taken in the R.A. do not bring it within the scope and ambit of Section 22(3)(f) A.T. Act read with Order 47 Rule 1 C.P.C. under which alone any judgment/order/decision of the Tribunal can be reviewed.

3. The R.A. is rejected.

A. Vedavalli

(Dr. A. Vedavalli)
Member (J)

/GK/

S.R. Adige
(S.R. Adige)
Member (A)